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TR. (N) APPLICATION NO. 306/87.

DATE : 22 FEBRUARY, 1990.

Writ Petition No. 1622/1984 filed in the Bombay High Court, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr. (N) Application No. 306/87.

The matter was admitted by the High Court. Reply of Respondent No. 3 is on record. Reply of Respondent Nos. 1 and 2 are not on record.

Fix the matter for appearance, directions and reply of Respondent Nos. 1 and 2 before the Tribunal on 7th June, 1990.

Issue notices to both the parties accordingly.


(M.Y. PRIOLKAR)
MEMBER (A).


(M.B. MUJUMDAR)
MEMBER (J).